

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 08.09.2022**

**Appeal No. 618 of 2021**

IL&FS Securities Services Ltd. .... Appellant

Versus

NSE Clearing Ltd. ... Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b  
ELP for the Respondent.

ORDER :

1. At the request of the learned counsel for the appellant, stand over to October 14, 2022. Interim order to continue till the next date of listing.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

08.09.2022  
PTM